

Annexure-4

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Name of the corporate debtor: Aarcity Infrastructure Private Limited				Date of commencement of CIRP: 18.07.2023				List of creditors as on: 03.11.2023						
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Reliance Commercial Finance Limited	01-08-2023	₹ 51,13,51,921.93	₹ 51,13,51,921.93	Unsecured			No	13.35%	Nil	Nil	Nil	Nil	Provisionally Accepted
	TOTAL		₹ 51,13,51,921.93	₹ 51,13,51,921.93					13.35%					

Note: Claim is admitted on provisional basis and may be modified after verification of complete data and legal opinion.